

**The Deputy Minister in the Ministry of Railways (Shri Sham Nath):** (a) Yes.

(b) The proposed level crossing was asked for by Badagara Municipality at the south-end of Badagara Station, at K.M. 709/4-5. It was examined and found feasible.

(c) The proposed level crossing would be an additional facility solely as a result of development in the road traffic. Under the rules, the full costs (both initial as well as annual recurring) shall have to be borne by the authority requiring the facility. Final acceptance of the Municipality to bear the costs of this particular level crossing is still pending.

**Retiring Rooms at Madras, Bombay and Calcutta Stations**

**2125. Shri Pottakkatt :**

**Shri A. V. Raghavan :**  
**Shri Mohammed Koya :**

Will the Minister of Railways be pleased to state:

(a) whether the Railway Board have any scheme to provide additional retiring room accommodation at Madras, Bombay and Calcutta stations; and

(b) if so, the decision taken in the matter?

**The Minister of State in the Ministry of Railways (Dr. Fam Subhag Singh):**

(a) Schemes for provision of additional two four bed dormitories and two double bed retiring rooms at Bombay Central and for provision of two double bed and three single bed retiring rooms at Madras Central are at present under consideration. As regards Calcutta, two additional double bed retiring rooms and one additional six bed dormitory have already been constructed and are expected to be opened shortly.

(b) No decision has yet been taken.

**Ford, Dodge and Bedford Vehicles**

**2126. Shri J. R. Mehta :** Will the Minister of Supply, Technical Development and Materials Planning be pleased to refer to the reply given to

Unstarred Question No. 5559 on the 13th May, 1966 and state:

(a) the rate contract price of the last three years for Radiators Assy, Part No. C 39-A-8005 required for Ford, Dodge and Bedford vehicles; and

(b) how the devaluation has affected this price?

**The Minister of Supply, Technical Development and Materials Planning (Shri Raghuramaiah):**

(a) The Radiator Assembly Part No. C 39-A-8005 is used only on Ford Vehicles and is not on Rate Contract. No contract has been placed for this item after 30-3-1963.

(b) The Radiator Assembly has not been purchased after devaluation of the Rupee and therefore, the effect of devaluation on its price is not known.

**Coconut Industries**

**2127. Shri V. V. Thevar :** Will the Minister of Commerce be pleased to state:

(a) whether Government propose to establish new allied coconut industries either in the private or the public sector by using coconut raw materials which are available in plenty at Thanjavur District, Madras State; and

(b) if so, the details of the proposal?

**The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi) :**

(a) The State Government of Madras has recently approved a scheme for the establishment of a Service Industrial Co-operative Society at Kumbakonam in Thanjavur District, Madras State, with a view to utilising coconut husks available in this region.

(b) The coconut husk will be utilised for production of mixed fibre and mattresses by establishing a Central Service Society at Kumbakonam which will run 20 manufacturing units. The scheme involves a non-recurring expenditure of Rs. 3 lakhs towards land, building and machinery, Rs. 10,000 towards share capital participation and Rs. 5,000 towards Reserve Fund grant besides the employment of certain staff.